NOTIFICATION No. 45/2018

INDIAN CUSTOMS & CENTRAL EXCISE ESTABLISHMENTS

The President is pleased to accept the notice for voluntary retirement of Shri Krishna Mohan, Assistant Commissioner in the Office of the Directorate General of Anti-Profitteering Unit from the Indian Revenue Service (Customs & Central Excise) under Fundamental Rule 56(k) with effect from 4th October, 2018

(S.A. Ansari)

Under Secretary to the Government of India
Tel. No. 23095529


The Manager,
Government of India Press,
Ring Road, Mayapuri,
New Delhi-110064

Copy to:-
1. Shri Krishna Mohan, Assistant Commissioner.
2. The Director General, Directorate General of Anti-Profitteering, Second Floor, Bhai Vir Singh Sahitya Sadan, Bhai Vir Singh Marg, Gole Market, New Delhi- 110 001 (Copy of vigilance status of the officer is enclosed).
3. PS to MOS(R)/FS/SS/JS(Hqrs.)/Dir(Hqrs.) Ad.I
4. PS to Chairman, CBIC/All Members (CBIC)/JS(Admn/EC)/DS (Ad.V).
5. Pr. ADG (HRM)-I/ADG (HRM)-II, Office of DG(HRD), Deepshikha Building, Rajendra Place, New Delhi.
6. DD (Data Bank), Office of the DG(HRD), HRM-II, Deepshikha Building, Rajendra Place, New Delhi.
7. SO(P)/Ad.V/Hindi Section/Office Order Folder/Personal file.
8. Web-site Manager, Directorate of Systems, New Delhi for uploading on the website.